



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	For hearing	433(e)/ 433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16.	ARUNCHANDRAN.K 86.606.427	Petitioner	
16.	RISHI ANEJA 9880599908	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Objections not filed. Counsel requested time to file objections and for settlement
if any. List it on 29/11/2017.


Member (T)


Member (J)